

No. 47: Financial Accommodation Availed by State Governments under various Facilities

(₹ Crore)

Sr. No	State/Union Territory	During December-2023					
		Special Drawing Facility (SDF)		Ways and Means Advances (WMA)		Overdraft (OD)	
		Average amount availed	Number of days availed	Average amount availed	Number of days availed	Average amount availed	Number of days availed
	1	2	3	4	5	6	7
1	Andhra Pradesh	825.02	23	1905.45	21	2173.85	12
2	Arunachal Pradesh	-	-	-	-	-	-
3	Assam	1235.83	20	14.26	1	-	-
4	Bihar	-	-	-	-	-	-
5	Chhattisgarh	424.08	10	-	-	-	-
6	Goa	-	-	-	-	-	-
7	Gujarat	-	-	-	-	-	-
8	Haryana	361.87	16	314.33	9	-	-
9	Himachal Pradesh	-	-	355.44	16	374.93	3
10	Jammu & Kashmir UT	-	-	743.37	25	674.82	5
11	Jharkhand	-	-	-	-	-	-
12	Karnataka	-	-	-	-	-	-
13	Kerala	226.11	28	1472.22	23	1119.36	15
14	Madhya Pradesh	-	-	-	-	-	-
15	Maharashtra	-	-	-	-	-	-
16	Manipur	13.59	17	177.20	17	89.07	6
17	Meghalaya	119.08	23	132.73	11	2.42	1
18	Mizoram	40.23	20	122.23	15	42.54	7
19	Nagaland	79.39	19	188.98	8	33.88	5
20	Odisha	-	-	-	-	-	-
21	Puducherry	-	-	-	-	-	-
22	Punjab	1512.00	30	322.93	12	-	-
23	Rajasthan	3487.28	24	74.92	2	-	-
24	Tamil Nadu	-	-	-	-	-	-
25	Telangana	884.77	20	1573.61	20	861.20	14
26	Tripura	-	-	-	-	-	-
27	Uttar Pradesh	-	-	-	-	-	-
28	Uttarakhand	432.07	18	409.55	10	46.70	5
29	West Bengal	-	-	-	-	-	-

Notes: 1. SDF is availed by State Governments against the collateral of Consolidated Sinking Fund (CSF), Guarantee Redemption Fund (GRF) & Auction Treasury Bills (ATBs) balances and other investments in government securities.

2. WMA is advance by Reserve Bank of India to State Governments for meeting temporary cash mismatches.

3. OD is advanced to State Governments beyond their WMA limits.

4. Average amount availed is the total accommodation (SDF/WMA/OD) availed divided by number of days for which accommodation was extended during the month.

5. - : Nil.

Source: Reserve Bank of India.